

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 319 of 2013

Dated : 12th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. M.S. Ramalingam for R.1

ORDER

Mr. Ramalingam, the learned counsel undertakes to file Vakalatnama on behalf of the Central Commission and submits that the matter can be posted for hearing.

Post the matter for hearing on **05.03.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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